

For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.03.2017 to 31.03.2017 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.3,08,000/- + interest	16.3.2017	Six months
2	Rs.49,67,790/- + interest	16.3.2017	One year
3	Rs.36,21,046/- + interest	17.3.2017	Six months
4	Rs.6,73,725/- + interest	17.3.2017	One year
5	Rs.2,00,000/- + interest	19.03.2017	Six months
6	Rs.1,01,29,643/- + interest	22.3.2017	Six months
7	Rs.52,34,413/-+ int.	23.3.2017	Six months
8	Rs.4,56,156/- + int.	23.3.2017	Six months
9	Rs.68,70,866/- + int.	28.03.2017	Six months
10	Rs.5,77,686/-+interest	28.3.2017	One year
11	Rs.50,893/- + interest (FDR-563) AND Rs.56,396/- + interest (FDR-563-A)	28.3.2017 28.03.2017	Both for One year

Dated: 01.03.2017

*For
R.D.
01.03.17*

(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India